

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, (COURT-II)

CORAM:

14(ND)2013

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.01.2020**

NAME OF THE COMPANY: Sidharth Gupta V/s. Rekha Gupta & Ors.


SECTION: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

	Present :	Mr. Harshit Agarwal, Advocates for the Petitioner		
--	------------------	---	--	--

ORDER

Matter is listed for final arguments. Due to paucity of time because of the constitution of the Special Bench, the matter is adjourned to 30th March, 2020.



(L. N. Gupta)
Member (T)



(Dr. Deepti Mukesh)
Member (J)